GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 4022

TO BE ANSWERED ON THE 20TH MARCH, 2018/ PHALGUNA 29, 1939 (SAKA)

MEGA CITY POLICING PLAN

4022. SHRIMATI POONAM MAHAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has launched Mega City Policing plan and if so, the details thereof including the technological and non-technological components of the plan;

(b) the details of the funds allocated and utilised by the Government towards the mega-city policing plan since its inception, city and year-wise;

(c) whether the Government has identified deficiencies in the policing system of the said cities under the aegis of mega policing plan and if so, the details thereof;

(d) the manner in which the role of technology will be used in the policing of these mega cities;

(e) whether this technology will be imported or developed under the aegis of the Make in India programme and if so, the details thereof; and

(f) whether the Government has taken cognizance of the lack of safety awareness in cities and if so, the steps taken to increase safety awareness in these mega cities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) : The Government has continued the erstwhile scheme of Modernisation of

Police Forces with the new name 'Assistance to States for Modernisation of

Police' under the umbrella scheme of Modernisation of Police Forces for the period

2017-18 to 2019-20. Under this scheme, funding has been continued for Mega City

Policing (MCP), which is one of the components of the scheme. Initially, an

allocation of Rs. 432.90 crore had been approved for MCP plans, with two phases,

of six cities, namely, Hyderabad, Chennai, Mumbai, Bengaluru, Kolkata and

LS.US.Q.NO.4022 FOR 20.03.2018

(In Rs crore)

Ahmedabad. MCP has technological as well as non-technological components,

details of which are mentioned at part(d).

(b)	The details of the funds allocated and released by the Government towards
the M	CP plan are as below:

S. No.	City	Allocation				Releases				
		Phase-	Phase- II	Total	2013- 14	2014- 15	2015- 16	2016- 17	2017- 18	Total
2	Mumbai	45.74	91.47	137.21	Nil	Nil	44.997	Nil	Nil	44.997
3	Chennai	29.49	58.98	88.47	Nil	Nil	29.49	58.91	Nil	88.40
4	Hyderabad	16.03	32.07	48.10	Nil	22.34	Nil	Nil	Nil	22.34
5	Kolkata	31.92	63.85	95.77	Nil	Nil	31.92	Nil	45.00	76.92
6	Bengaluru	16.10	32.20	48.30	Nil	40.73	Nil	7.57	Nil	48.30
	Total	144.30	288.60	432.90	5.02	73.10	106.41	66.48	45.00	296.01

(c) Project proposals under MCP were formulated by the State Governments taking into consideration demographic growth pattern, special problems faced in policing, crime investigation, floating population and existing infrastructure.

(d) & (e) Technological components under the MCP comprises CCTV surveillance, Command and Control Centre (CCC), Dial 100/112 system, Fusion centre/Data Centre, Highway Patrol Cars and Aerial Surveillance (UAV/Helicopters) and nontechnological components comprises community policing, reaching out through educational system, training on soft skilling, attitudinal change in police, SMART policing and women police. For procurement of equipment etc., the State Governments have to follow the established tender procedure as prescribed in General/State Financial Rules.

(f) In addition to funding under MCP, States are given central assistance under the scheme of 'Assistance to States for Modernisation of Police' for various items including equipments like CCTV surveillance system, etc. Further, the Ministry of Home Affairs has been implementing a national project by the name 'Emergency Response Support System (ERSS)', earlier referred as Nationwide Emergency Response System (NERS), with budgetary provision of ₹321.69 Crore under Nirbhaya Fund with a view to introduce a Pan-India Single Emergency Response Number '112' to address all kinds of distress calls such as police especially from women in distress, fire and ambulance etc. In this regard MHA has so far released ₹266.63 Crore to States & Union Territories. Furthermore, MHA is proposing to implement a 'Safe City Project' in 8 selected cities, namely, Mumbai, Delhi, Kolkata, Chennai, Bengaluru, Hyderabad, Ahmedabad and Lucknow under Nirbhaya Fund for the purpose of providing safety and security to women. Steering Committee under the chairmanship of Home Secretary has considered & recommended the proposals of these Cities amounting to Rs. 2900 crore (approx.) for approval by the Empowered Committee on Nirbhaya Fund, setup under the chairmanship of Secretary, Ministry of Women & Child Development.

-3-

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